

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Civil Appeal No(s). 4898/2017

M/S SHARDA IRON SYNDICATE

Appellant(s)

VERSUS

STATE OF U.P. TAX AND REGISTRATION THROUGH PRINCIPAL SECRETARY &
ORS. Respondent(s)

WITH

C.A. No. 4899/2017 (III-A)

C.A. No. 3348/2018 (III-A)

Date : 31-07-2018 This appeal was called on for hearing today.

For Appellant(s)

Mr. Pawanshree Agrawal, AOR

For Respondent(s)

Mr. Ravi Prakash Mehrotra, AOR

Mr. Gautam Kumar, Adv.

Mr. Sanjay Kumar Tyagi, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos.1 to 4 in all the matters are duly represented.

The Id. Counsel for the appellant to file affidavit of valuation as well as to pay Ad-valorem court fee in all the matters within four weeks.

List again on 6.9.2018.

KAPIL MEHTA
Registrar
31.7.2018

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